

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No. 1234 Dated 31-12-2018

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocates for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

S. No.	Name	Amount	Name of the Authorities
1	Pir Saifuddin, Advocate S/O Sh. Pir Gh. Mohi-ud Din R/O Wandhama, Ganderbal	Rupees One Lac	Principal District & Sessions Judge, Ganderbal.
2.	Mohammad Maqbool Mir, Advocate S/O Sh. Haji Mohd Sultan R/O Janbazpora, Baramulla	Rupees Two Lacs	Registrar Judicial, High Court Wing, Srinagar
3.	Vilakshan Singh, Advocate S/O Late Sh. Jagdish Singh Dogra R/O Vill. Bhuglarian, Teshil Gardhi, Distt. Udampur A/P Sidhra Bye-Pass Opp. Eicher Show Room, Jammu	Rupees Two Lacs	Principal District and Sessions Judge, Jammu
4.	Imtiyaz Ahmed Reshi, Advocate S/O Sh. Ab Khaliq Reshi R/O Brain-Pahloo, Nishat, Srinagar	Rupees Two Lacs	Principal District and Sessions Judge, Srinagar
5.	Mobeen Khan, Advocate S/O Sh. Mohabat Khan R/O Village Lassana, Tehsil Surankote Distt. Poonch.	Rupees One Lac	Principal District and Sessions Judge, Jammu
6	Shri Mohammad Yousuf Malik, Advocate S/O Kh. Mohd. Ismail Malik R/o Badriwan Pulwama	Rupees One Lac	Registrar Judicial, High Court Wing, Srinagar.
7	<u>Shri Muhammad Yousuf Dar, Advocate</u> S/O Ghulam Mohammad Dar, R/O Wazir Bagh, Srinagar	Rupees Two Lacs	Principal District & Sessions Judge, Srinagar
8	<u>Shri Tanveer Ahmad Bhat, Advocate</u> S/O Kh. Noor Mohammad Bhat R/O H.No.284 Nursingarh, Srinagar	Rupees Two Lacs	Principal District and Sessions Judge, Srinagar

By Order

(Mohammad Yasin Beigh)
Joint Registrar (Adm.)

No. 49254-76/LP Dated 31-12-2018

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
..... for information of Their Lordships.

- 4-5. Registrar Judicial, J&K High Court, Jammu/Srinagar
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
- 6-8. Principal District & Sessions Judge Jammu/Srinagar/Ganderbal
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
- 9-10. President, J&K High Court Bar Association, Jammu/Srinagar for information.
- 11-14. President, District Bar Association, Ganderbal/Kupwara/Pulwama.
15. In-charge N.I.C. High Court of J&K Jammu for uploading on the official website of J&K High Court.
- 16-23. _____


Joint Registrar (Adm.)
31-12-2018